

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 101  
IB-795/ND/2020**

**IN THE MATTER OF:**

**Gayatri Kalra**

**...PETITIONER**

**Vs**

**M/s ASPG Infrastructure Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 02.09.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Prateek Gupta, Advocate**

**For the Respondent/Corporate Debtor :**

**ORDER**

Heard the submissions made by the Learned Counsel for the petitioner/operational creditor. Issue notice to the corporate debtor. Post the matter after 10 days i.e. 14<sup>th</sup> September, 2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Annu)